

Shri R. Ganapathy (upto 28th Dec., 1988).

Shri I. P. Hazarika (upto 31st May, 1989).

These Directors were appointed in Schedule 'B' of scale of Pay of Rs. 4000-125-4500.

Other terms and conditions of service covering residential accomodation, conveyance, provident fund and gratuity, leave, city compensatory allowance, medical facilities, travelling allowance, leave travel concession etc. are governed by the Rules of the Corporation in which they are working.

(c) Selection for the posts of Directors in STC and MMTTC are made by the Public Enterprises Selection Board, keeping in view the job requirements and educational/technical qualifications and professional experience of the candidates.

**Loans to Weaker sections in Maharashtra Under DRDA Schemes**

10912. SHRI R. M. BHOYE : Will the Minister of FINANCE be pleased to state :

(a) the total amount of loans given to weaker sections of the society under District Rural Development Agency (DRDA) schemes by the nationalised banks during the last one year in Maharashtra ; and

(b) whether Government propose to extend these facilities during the current financial year also in view of the drought situation prevailing in that State ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) and (b). According to available information, during the year 1987-88 (upto February, 1988), commercial banks had disbursed an amount of Rs. 58.22 crores in Maharashtra to the beneficiaries under the Integrated Rural Development Programme sponsored by the District Rural Development Agency (DRDA). The Integrated Rural Development Programme is an on going programme for the entire duration of the Seventh Five Year Plan.

**Medium irrigation projects of Karnataka**

10913. SHRI H. B. PATIL : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether some medium irrigation projects in favour of Karnataka are proposed to be approved by the Planning Commission during the remaining period the Seventh Five Year Plan ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI) : (a) and (b) There is no new medium irrigation project of Karnataka pending for appraisal and clearance at the Centre at present.

**Belgrade meet on GSTP**

10914. SHRI CHINTAMANI JENA : Will the Minister of COMMERCE be pleased to state :

(a) whether India stands to gain considerably from the tariff concessions agreed upon at a ministerial meeting of the Negotiating Committee on Global System of Trade Preference (GSTP) held at Belgrade from April 11 to 13, 1988 ;

(b) the names of products covered by such concessions ;

(c) the names of the countries which participated in the GSTP meeting ; and

(d) the GSTP concessions agreed to be given by India and other countries ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI PRIYA RANJAN DAS MUNSI) : (a) to (d). Seventy-one countries (excluding organisations) as indicated in Statement I attended the Ministerial Meeting of the Negotiating Committee on the GSTP held in Belgrade. The first round of negotiations under GSTP concluded at this meeting and 48 countries exchanged tariff concessions.

The tariff concessions exchanged in the first round have been modest. The focus in the first round was on establishing the GSTP Agreement so that an instrument is

available to the developing countries to promote trade and economic cooperation among themselves. Some of the products of significant trade interest to us in respect of which tariff concessions have been granted and the extent of concessions are indicated in the Statement II. The products on which tariff concessions have been given by India and the extent of concessions are indicated in Statement III.

#### Statement I

#### List of countries which attended the Ministerial Meeting of Negotiating Committee on GSTP

1. Afghanistan
2. \*Algeria
3. \*Angola
4. \*Argentina
5. Bahrain
6. \*Bangladesh
7. \*Benin
8. \*Bolivia
9. \*Brazil
10. Brunei Darussalam
11. Burundi
12. Burma
13. \*Cameroon
14. \*Chile
15. \*Colombia
16. Congo
17. Cote d' Ivoire
18. \*Cuba
19. Cyprus
20. Democratic Kampuchea
21. \*Democratic People's Republic of Korea
22. Democratic Yemen
23. \*Ecuador
24. \*Egypt
25. Ethiopia
26. Gabon
27. \*Ghana
28. \*Guinea
29. \*Guyana
30. \*Haiti
31. \*India
32. \*Indonesia
33. \*Iran (Islamic Rep. of)
34. \*Iraq
35. Jamaica
36. Kuwait
37. Lebanon
38. \*Libyan Arab Jamahiriya
39. Madagascar
40. \*Malaysia
41. \*Mexico
42. \*Morocco
43. \*Mozambique
44. \*Nicaragua
45. \*Nigeria
46. \*Pakistan
47. Palestine Liberation Organisation
48. Panama
49. \*Peru
50. \*Philippines
51. \*Qatar
52. \*Republic of Korea
53. \*Romania
54. Saudi Arabia
55. \*Singapore
56. Somalia
57. \*Sri Lanka
58. \*Sudan
59. \*Thailand

- 60. \*Trinidad & Tobago
- 61. \*Tunisia
- 62. Uganda
- 63. \*United Rep. of Tanzania
- 64. \*Uruguay
- 65. \*Venezuela
- 66. Vietnam

- 67. Yemen
- 68. \*Yugoslavia
- 69. \*Zaire
- 70. Zimbabwe
- 71. Peoples Rep. of China

---

\*Countries which have exchanged tariff concessions.

**Statement II**

**List of GSTP concessions of significant trade interest to India**

Country	Product	Tariff Concessions (Percentage Reduction) %
1	2	3
Algeria	Steel tubes	25
Bangladesh	Hand tools	05
Brazil	Cummin seed	40
—do—	Shellac	40
—do—	Gum Arabic	40
—do—	Vitamins	25-30
—do—	Antibiotics	25-40
DPRK	Pharmaceuticals	50
—do—	Cranes etc.	75
—do—	Transportation and construction machine	66.6
Egypt	Pumps for internal combustion engine	10
Iran	Tea in bulk	17.5
—do—	Hand tools	50
—do—	Padlocks	12.5
Libya	Rubber tyre	10
—do—	Leather footwear	20
Morocco	Tea	50
—do—	Jewellery	10

1	2	3
Nigeria	Antibiotics	25
—do—	Handtools	12.18
—do—	Machine tools	32
—do—	Trucks	75
Romania	Cashew nuts	50
—do—	Tea	20
—do—	Interchangeable tools	20
—do—	Graphite electrodes	34
—do—	Cycles	30
—do—	Cycle parts	30
Sri Lanka	Apples	16.6
—do—	Pneumatic tyres of specified weight	10
Thailand	Cotton fabric	10
—do—	Tubes and pipes of cast iron	10
—do—	Reciprocating pumps	10
—do—	AC generators	10
Turisia	Tea	20
—do—	Unmanufactured tobacco	30
Viet N. m	Handtools	30
—do—	Medicines bulk drug	25
—do—	Jute products	25
Yugoslavia	Unmanufactured tobacco	40
—do—	Woven fabric of silk	30
—do—	Woven fabric of Jute	30
—do—	Taps, cocks valves etc.	40
—do—	Electrical starting and ignition equipment	30
Zaire	Pneumatic tyres	20

## Statement III

## Concessions granted by India

Tariff Item Number HS	Description of Product	Tariff concessions (Percentage reduction) %
1	2	3
1203	Copra	15
1301.10	Seed Lac	10
1301.20	Gum Arabic	30
1301.90	Gum Damar	10
1703.10	Cane Molasses	30
1703.90	Other Molasses resulting from extraction or refining of sugar	30
2505.10	Silica Sand and Quartz Sand (other than metal bearing sands of chapter 26)	25
2505.90	Natural sands of all kinds whether or not coloured, other than metal bearing sand of chapter 26 (other than silica sand and quartz sand)	25
2523.29	Portland Cement (Grey)	25
Ex 2617.10	Antimony Ore	10
Ex 2809.20	Phosphoric acid for use in fertilizer	20
Ex 3503.00	Gelatin and Gelatin derivatives	23
Ex 4104.21	Calf leather-vegetable pretanned	30*
Ex 4104.22	Calf leather-pretanned (other than vegetable pretanned)	30*
Ex 4104.29	Calf leather, tanned or retanned but not further prepared	30*
Ex 4502.00	Sheets of cork	25
5505.11 to 5505.45	Cotton Yarn	30
5305.21	Abaca fibre-raw	10

1	2	3
5305.29	Abaca fibre (other than raw)	10
Ex 6902.10	Refractory bricks containing by weight singly or together more than 50% of the elements, Mg, Ca or Cr expressed as Mg O, -Cao or Cr2 or O3.	30
Ex 6902.20	Refractory bricks containing by weight more than 50% of Alumina (Al <sub>2</sub> O <sub>3</sub> ), of silica (SiO <sub>2</sub> ) or of a mixture or compound of these products.	30
Ex 6902.90	Other refractory bricks	30
7607.11	Aluminium foil of thickness not exceeding 0.2 mm rolled but not further worked (not backed)	20
7607.19	Aluminium foil of thickness not exceeding 0.2 mm other than rolled but not further worked (not backed)	20
7609.00	Tube and pipe fittings of aluminium	15
7611 00	Aluminium reservoirs, tanks, vats, etc. of a capacity exceeding 300 litres	15
7612.90	Aluminium casks, drums, cans, etc. not exceeding capacity of 300 litres excluding collapsible tubular containers.	15
8429.52	Mechanical shovels and excavators (self-propelled) with a 360° revolving super structure	20
8429.53	Other mechanical shovels and excavators (self-propelled)	20
Ex 9806.00	Refractory bricks of special shape imported as part of industrial furnaces	30

\*50% concession for least developed country Participants.

**Scraping of Textile Mills in Private Sector**

10915. SHRI NARAYAN CHOUBEY : Will the Minister of TEXTILES be pleased to state :

(a) whether the Nodal Committee of the Textiles Ministry has suggested scarp-

ping of 46 mills in the private sector ; and

(b) if so, the details and Government's decision thereon ?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) The Nodal Agency constituted by Govern-